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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): On behalf of Shri Mani Shankar Aiyar, I beg to lay on the Table -

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

(a) (i) Statement regarding Review by the Government of the working of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year 2006-2007.

(ii) Annual Report of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8204/2008)

(b) (i) Review by the Government of the working of the North Eastern Regional Agricultural Marketing Corporation, Guwahati, for the year 2006-2007.

(ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation, Guwahati, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8205/2008)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): I beg to lay on the Table -

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 24 of the Passports Act, 1967 :-

(i) The Passport (Amendment) Rules, 2007 published in Notification No. G.S.R.43(E) in Gazette of India dated the 22<sup>nd</sup> January, 2008

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(ii) The Passport (Amendment) Rules, 2008 published in Notification No, G.S.R.103 (E) in Gazette of India dated the 22<sup>nd</sup> February, 2008.

(Placed in Library, See No. LT 8206/2008)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): I beg to lay on the Table -

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Personnel, Public Grievances

and Pensions and Union Public Service Commission, for the year 2008-2009.

(Placed in Library, See No. LT 8207/2008)

(2) A copy of the Himachal Pradesh Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R.84(E) in Gazette of India dated the 12<sup>th</sup> February, 2008 under sub-section (1) of section 37 of the Administrative Tribunals Act, 1985.

(Placed in Library, See No. LT 8208/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8209/2008)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Indian Medicine, New Delhi, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8210/2008)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 2006-2007.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 8211/2008)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Unani Medicine, Bangalore, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Unani Medicine, Bangalore, for the year 2006-2007.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 8212/2008)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 2006-2007.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 8213/2008)

(11) A copy of the Prevention of Food Adulteration (3<sup>rd</sup> Amendment) Rules, 2007 (Hindi and English versions ) published in Notification No. G.S.R.707(E) in Gazette of India dated the 13<sup>th</sup> November, 2007 under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

(Placed in Library, See No. LT 8214/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): On behalf of Dr. Dasari Narayan Rao, I beg to lay on the Table -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Provident Fund Organisation, Dhanbad, for the year 2004-2005 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coal Mines Provident Fund Organisation, Dhanbad, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8215/2008)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

(i) Review by the Government of the working of the Neyveli Lignite Corporation Limited, Chennai, for the year 2006-2007.

(ii) Annual Report of the Neyveli Lignite Corporation Limited, Chennai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8216/2008)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training of Highway Engineers, Noida, for the year 2006-2007 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for Training of Highway Engineers, Noida, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8217/2008)

(3) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956 :-

(i) S.O. 2170 (E) published in Gazette of India dated the 24<sup>th</sup> December, 2007 declaring Highways mentioned therein to be National Highways.

(ii) S.O. 247(E) published in Gazette of India dated the 5<sup>th</sup> February, 2008 directing that the development and maintenance of the stretch of National Highway No. 39 (Maran-Imphal section) in the State of Manipur shall be exercised by the Border Roads Organisation.

(iii) S.O. 248 (E) published in Gazette of India dated the 5<sup>th</sup> February, 2008 making certain amendments in the Notification No. S.O. 1096(E) dated the 4<sup>th</sup> August, 2005.

(iv) S.O. 2163 (E) published in Gazette of India dated the 19<sup>th</sup> December, 2007 authorizing Joint Secretary,

Bodoland Territorial Council to acquire land, for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 31 in the State of Assam.

- (v) S.O. 97 (E) published in Gazette of India dated the 1<sup>st</sup> February, 2007 authorizing Additional Deputy Commissioner, Jorhat to acquire land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 37 (Jorhat-Dibrugarh section) in the State of Assam.
- (vi) S.O. 142(E) published in Gazette of India dated the 24<sup>th</sup> January, 2008 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 22 (Zirakpur-Parwanoo section and Pinjore-Kalka-Parwanoo bypass) in the State of Himachal Pradesh.
- (vii) S.O. 140(E) and S.O. 141(E) published in Gazette of India dated the 24<sup>th</sup> January, 2008 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of different stretches of National Highway No. 21 (Kurali-Kiratpur section) in the State of Punjab.
- (viii) S.O. 1905 (E) published in Gazette of India dated the 12<sup>th</sup> November, 2007 making certain amendments in the Notification No. S.O. 528(E) dated the 9<sup>th</sup> April, 2007.
- (ix) S.O.2154(E) published in Gazette of India dated the 18<sup>th</sup> December, 2007 containing corrigendum to the Notification No. S.O. 1017(E) (in Hindi version only) dated the 26<sup>th</sup> June, 2007.
- (x) S.O.2152(E) published in Gazette of India dated the 18<sup>th</sup> December, 2007 containing corrigendum to the Notification No. S.O. 1018(E) dated the 26<sup>th</sup> June, 2007.
- (xi) S.O.2153(E) published in Gazette of India dated the 18<sup>th</sup> December, 2007 authorizing the Officers mentioned therein to acquire land for building (widening/four-laning etc.), maintenance, management and operation of the National Highways No. 12 in the State of Rajasthan.
- (xii) S.O.53(E) published in Gazette of India dated the 9<sup>th</sup> January, 2008 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of the National Highways No. 76 in the State of Rajasthan.
- (xiii) S.O.126(E) published in Gazette of India dated the 22<sup>nd</sup> January, 2008 authorizing the Officers mentioned therein to acquire land for building (widening/four-laning etc.), maintenance, management and operation of the National Highways No. 11 (Jaipur-Reengus section), including construction of bypasses, in the State of Rajasthan.
- (xiv) S.O. 163 (E) published in Gazette of India dated the 29<sup>th</sup> January, 2008, rescinding the Notification No. S.O.1537(E) dated the 13<sup>th</sup> September, 2007.
- (xv) S.O. 245 (E) published in Gazette of India dated the 5<sup>th</sup> February, 2008 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of the National Highways No. 3 (Agra-Gwalior section) in the State of Rajasthan.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (v) of (3) above.

(Placed in Library, See No. LT 8218/2008)

(5) A copy of the Highways Administration (Amendment) Rules, 2007 (Hindi and English versions) published in Notification No. S.O. 2171(E) in Gazette of India dated the 24<sup>th</sup> December, 2007 under sub-section (3) of section 50 of the Control of National Highways (Land and Traffic) Act, 2002.

(Placed in Library, See No. LT 8219/2008)

(6) A copy of the Notification No. S.O. 120(E) (Hindi and English versions) published in Gazette of India dated the 21<sup>st</sup> January, 2008 appointing the Project Directors of the National Highways Authority of India mentioned therein to exercise the powers and the discharge the functions conferred upon under various sections of the Control of National Highways (Land and Traffic) Act, 2002, issued under sub-section (1) of section 20 of the said Act.

(Placed in Library, See No. LT 8220/2008)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table –

- (7) A copy of the Notification No. S.O. 55(E) (Hindi and English versions) published in Gazette of India dated the 9<sup>th</sup> January, 2008 regarding recognition of Environmental Laboratories mentioned therein issued under sections 12 and 13 of the Environment (Protection) Act, 1986.

(Placed in Library, See No. LT 8221/2008)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Biodiversity Authority, Chennai, for the year 2005-2006, along with Audited Accounts.

- (7) A copy of the Review (Hindi and English versions) by the Government of the working of the National Biodiversity Authority, Chennai, for the year 2005-2006.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 8222/2008)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Gobind Ballabh Pant Institute of Himalayan Environment and Development, Almora, for the year 2006-2007, along with Audited Accounts.

- (7) A copy of the Review (Hindi and English versions) by the Government of the working of the Gobind Ballabh Pant Institute of Himalayan Environment and Development, Almora, for the year 2006-2007.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 8223/2008)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Centre of Excellence on Medicinal Plants and Traditional Knowledge, Foundation for Revitalisation of Local Health Traditions, Bangalore, for the year 2006-2007, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre of Excellence on Medicinal Plants and Traditional Knowledge, Foundation for Revitalisation of Local Health Traditions, Bangalore, for the year 2006-2007.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 8224/2008)

MR. CHAIRMAN: Item No.9 . Ch. Lal Singh - not present.